

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: APRIL 12, 2021

No. 1434 /Admin. (Services)/2021

In supersession of Court's Notification No. 1257/Admin. (Services)/2021 dated 09.04.2021, Sri **Sudhanshu Shekar Upadhyay**, Additional Civil Judge, Senior Division, Sant Kabir Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 1435 /Admin. (Services)/2021

Sri **Milind Kumar Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Additional Chief Judicial Magistrate, Ghaziabad.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghaziabad.

No. 1436 /Admin. (Services)/2021

Smt. **Neha Rungta**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Secretary (Full Time), District Legal Services Authority, Ghaziabad.

No. 1437 /Admin. (Services)/2021

In supersession of Court's Notification No. 1149/Admin. (Services)/2021 dated 09.04.2021, Sri **Shubham Verma**, Civil Judge, Senior Division, Mau to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 1438 /Admin. (Services)/2021

In supersession of Court's Notification No. 1125/Admin. (Services)/2021 dated 09.04.2021, Sri **Pradeep Kumar Kushwaha**, Civil Judge, Junior Division, Mohammadabad-Ghazipur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gautam Buddha Nagar.

No. 1439 /Admin. (Services)/2021

In supersession of Court's Notification No. 1362/Admin. (Services)/2021 dated 09.04.2021, Sri **Vikas Kumar Verma**, Civil Judge, Senior Division (Fast Track Court), Gautambuddha Nagar to be Secretary (Full Time), District Legal Services Authority, Gautam Buddha Nagar.

No. 1440 /Admin. (Services)/2021

In supersession of Court's Notification No. 1315/Admin. (Services)/2021 dated 09.04.2021, **Sri Hari Ram**, Chief Judicial Magistrate, Gonda to be Secretary (Full Time), District Legal Services Authority, Meerut.

No. 1441 /Admin. (Services)/2021

Sri Himanshu Kumar Singh, Secretary (Full Time), District Legal Services Authority, Meerut to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 1442 /Admin. (Services)/2021

In supersession of Court's Notification No. 1244/Admin. (Services)/2021 dated 09.04.2021, **Smt. Durgesh Nandini**, Civil Judge, Senior Division, Amroha to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Amroha.

No. 1443 /Admin. (Services)/2021

Sushri Akanksha Garg, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Amroha to be Civil Judge, Senior Division (Fast Track Court), Amroha.

No. 1444 /Admin. (Services)/2021

In partial modification in Court's Notification No. 1313/Admin. (Services)/2021 dated 09.04.2021, the words "Additional Chief Judicial Magistrate (Northern Railway) be read as **Additional Chief Judicial Magistrate (Northern Eastern Railway)**.

BY ORDER OF THE COURT,

Sd/-

(ASHISH GARG)

REGISTRAR GENERAL

No. 182/Admin. (Services)/2021 Dated: Allahabad : April 12, 2021

In continuation Court's Endorsement No. 181/Admin. (Services)/2021 dated 09.04.2021, Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
8. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).
9. The District & Sessions Judge, Varanasi with the request to kindly recommend the names of suitable officers of the cadre of Civil Judge (Senior Division) excluding the name of Judge Small Causes Court and Chief Judicial Magistrate for being posted as A.C.JM (Northern Eastern Railway), Varanasi in place of A.C.J.M.(Northern

Railway), Varanasi as mentioned in Court's Endorsement No. 181/Admin. (Services)/2021 dated 09.04.2021.

10. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
11. The Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Registrar (Judicial) (Inspection), High Court, Allahabad.
13. The Registrar (Judicial) (Computer)/ In-charge Computer Centre, High Court, Allahabad
14. The Joint Registrar (Judicial) (Budget), High Court, Allahabad.
15. The Joint Registrar (Judicial) (Litigation), High Court, Allahabad.
16. The Deputy Registrar (Misc.), High Court, Allahabad.
17. The Deputy Registrar (G), High Court, Allahabad with the request to take necessary steps regarding Class III & IV employees for newly created courts at Hathras and Kushi Nagar at Padrauna in place of Deoria as mentioned in Court's Endorsement No. 181/Admin. (Services)/2021 dated 09.04.2021.
18. The Section Officer(Admin.A-3), Section, High Court, Allahabad.
19. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
20. P.Ss. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

Sd/-

**(RAN VIJAY PRATAP SINGH)
JOINT REGISTRAR (J) (SERVICES)**